

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

High Court for the State of Telangana – Re-constitution of Gender Sensitization and Internal Complaints Committee (GSICC) – Gender Sensitization and Sexual Harassment of Women in the High Court Precincts – The 'Gender Sensitization and Sexual Harassment of Women at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulations, 2013 –Notified.

ROC.NO.761/SO-1/2000

Dated:21.06.2023

NOTIFICATION NO.12/SO/2023

Read: Gazette Notification No.155, dated 27.11.2019 of the State Government of Telangana.

In exercise of the powers conferred by Regulation 4 (2) of Chapter II of the Gender Sensitization and Sexual Harassment of Women at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulations, 2013, the Hon'ble the Chief Justice of High Court for the State of Telangana has been pleased to re-constitute the High Court Gender Sensitization and Internal Complaints Committee (GSICC). The Committee consists of the following Hon'ble Judges and other members:

1.	The Hon'ble Smt. Justice P.Madhavi Devi Judge, High Court for the State of Telangana.	Chairperson
2.	The Hon'ble Smt. Justice Juvvadi Sridevi Judge, High Court for the State of Telangana.	Member
3.	Dr. J.Vijaya Lakshmi, Advocate, High Court for the State of Telangana.	Member
4.	Smt. Vaijyanthi B. Advocate, High Court for the State of Telangana.	Member
5.	Sri Chandra Mohan Reddy S. Advocate, High Court for the State of Telangana.	Member
6.	Smt. Sravya Katta Advocate, High Court for the State of Telangana.	Member
7.	Smt. Poornasri Vangala, Advocate, High Court for the State of Telangana.	Member
8.	Smt. Kondaveeti Satyavati Bhumika Women's Collective, Hyderabad.	Member
9.	Sri B.S.Chiranjeevi, Joint Registrar, High Court for the State of Telangana.	Member
10.	Smt. K.Saileshi, Deputy Registrar, High Court for the State of Telangana.	Member Secretary

The term of each member of the Gender Sensitization and Internal Complaints Committee (GSICC) shall be for 2 years with effect from 21.06.2023.

Further, the committee will function as per the Gender Sensitization and Sexual Harassment of Women at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulations, 2013.


REGISTRAR GENERAL

To

1. The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the same before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. The P.S. to the Hon'ble Smt. Justice P.Madhavi Devi (with a request to place the same before the Hon'ble Judge for kind perusal.)
3. The P.S. to the Hon'ble Smt. Justice Juvvadi Sridevi (with a request to place the same before the Hon'ble Judge for kind perusal.)
4. All the P.Ss to the Hon'ble Judges. (with a request to place the same before the Hon'ble Judges, for their Lordships' kind perusal)
5. All the Registrars, High Court for the State of Telangana, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Secretary, H.C. Legal Service Committee, Hyderabad.
9. The Advocate General, State of Telangana, Hyderabad.
10. The Director, High Court Mediation & Arbitration Centre, Hyderabad.
11. The Secretary, Bar Council for the State of Telangana, Hyderabad.
12. The President, High Court Advocates' Association, Hyderabad.
13. The Administrator, Government Pleaders, Hyderabad.
14. The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
15. Sri Dr. J.Vijaya Lakshmi, Advocate, High Court for the State of Telangana, Hyderabad vjuttukonda1@yahoo.com (9866606109)
16. Smt. Vajjyanthi B., Advocate, High Court for the State of Telangana, Hyderabad mall.vajjyanthi@yahoo.com (9989756806)
17. Sri Chandra Mohan Reddy S, Advocate, High Court for the State of Telangana, Hyderabad chandusomireddy@gmail.com (9014054527)
18. Smt. Sravya Katta, Advocate, High Court for the State of Telangana, Hyderabad (9849258109). *Tom*
19. Smt. Poornasri Vangala, Advocate, High Court for the State of Telangana, Hyderabad (9177001127). *✓*
20. Smt. Kondaveeti Satyavati, Bhumiika Women's Collective, Hyderabad. (9618771565)
21. Sri B.S.Chiranjeevi, Joint Registrar, High Court for the State of Telangana at Hyderabad.
22. Smt. K.Saileshi, Deputy Registrar, High Court for the State of Telangana at Hyderabad
23. All the Officers, High Court for the State of Telangana at Hyderabad.
24. All the Section Heads, High Court for the State of Telangana at Hyderabad. (with a request to communicate to all the members working in their sections)
25. The Overseer, High Court for the State of Telangana at Hyderabad (with a request to communicate to all the members under your control)

*MIS II, 21041-8
Flat-1*